

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

CP/CA. No. 24(ND)/2016

IN THE MATTER OF:

M/s Vikrant Puri APPLICANT / PETITIONER
Vs
M/s Southend Infrastructure Pvt. Ltd. & RESPONDENT
Ors.

SECTION:

Under Section 397/398

Order delivered on 06.09.2017

Coram:

R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

For the APPLICANT / PETITIONER :-

For the RESPONDENT No. 2 :- Mr. Amitabh Sinha, Advocate

ORDER

In view of Single Bench sitting in the afternoon session, the matter was not able to be taken up. Hence, at the request made by the Respondent, the matter is posted for hearing on 13th September 2017.

Sd-
(DEEPA KRISHAN)
MEMBER (TECHNICAL)

Sd-
(R. VARADHARAJAN)
MEMBER (JUDICIAL)